

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3161
ANSWERED ON:12.12.2012
COUNCIL FOR EMPLOYMENT ABROAD
Rajaram Shri Wakchaure Bhausahab

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether any Central Council has been set up or proposed to be set up in order to promote overseas employment of Indians;
- (b) if so, the details thereof;
- (c) whether the said Council will be responsible for the security of Indian employees working abroad; and
- (d) if so, the details thereof?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a)&(b): Yes, Madam. The Council for Promotion of Overseas Employment (CPOE), now called India Centre for Migration (ICM), was set up in 2008 with the following main objectives:

- (i) To serve as a 'think tank' to devise and execute medium to long term strategies for promoting overseas employment of Indians.
- (ii) To regularly monitor, study and analyse the trends in international labour markets as well as strategies of various labour sending and labour receiving countries.
- (iii) To develop and sustain a national strategy to be globally competitive as a labour supplier.
- (iv) To commission studies on the International labour markets and identify emerging overseas employment opportunities for Indian youth.
- (v) To position potential Overseas Indian Workers as "consumers" of employment services provided by the private recruitment industry.
- (vi) To project India as a supplier of skilled, trained and qualified workers.
- (vii) To adapt training material developed by International Labour Organisation and International Organisation for Migration for specific states / country and gender.
- (viii) To administer need based welfare schemes for overseas Indian workers.

(c)&(d): The Council was set up as an institutional mechanism for promotion of overseas employment, better protection and welfare of overseas Indian workers, by acting as a strategic "Think Tank".